

COURT NO. 24
THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Tuesday The 21st day of July 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
1	WP/19704/2026 IA 1/2026 Direction Petition	VIKAS SOLANKI Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP MUNICIPAL ADMN AND URBAN DEV AP	KRISHNA
2	WP/19708/2026 IA 1/2026 Direction Petition	TIYYAGURA PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
3	WP/19761/2026 IA 1/2026 Direction Petition	GUDIPATI SRIDEVI Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP MUNICIPAL ADMN AND URBAN DEV AP	KRISHNA
4	WP/19775/2026 IA 1/2026 Direction Petition	TIYYAGURA PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
5	WP/19784/2026 IA 1/2026 Direction Petition	SRI RAO SURESH Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	EAST GODAVARI
6	WP/19832/2026 IA 1/2026 Direction Petition	SHAIK JAVEED ALI Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KURNOOL
7	WP/19834/2026 IA 1/2026 Direction Petition	KOYYALA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	EAST GODAVARI
8	WP/19870/2026 IA 1/2026 Suspension Petition	A M THANIKACHALAM Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
9	WP/19872/2026 IA 1/2026 Direction Petition	J. LAVANYA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	SPS NELLORE
10	WP/19880/2026 IA 1/2026 Direction Petition	GUDIPATI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP MUNICIPAL ADMN AND URBAN DEV AP	KRISHNA
11	WP/19935/2026 IA 1/2026 Direction Petition	P VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR		KURNOOL
12	WP/19948/2026 IA 1/2026 Direction Petition	BORE SESHU BABU Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA		VIZIANAGARAM
13	WP/19952/2026 IA 1/2026 Direction Petition	CH SATYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	P RAJKUMAR		VISAKHAPATNAM

14	WP/20013/2026 IA 1/2026 Direction Petition IA 2/2026 Permission Petition	M. SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP MUNICIPAL ADMN AND CHITTOOR URBAN DEV AP GP FOR REVENUE
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To be Heard on Tuesday The 21st day of July 2026 (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
15	CC/3456/2025 (WP/21960/2025) IA 1/2025 Dispense with Petition IA 1/2026 Dispense with Petition	M/S.SRI VIGNESWARA CONSTRUCTIONS Vs SRI S.SURESH KUMAR. IAS.	GORANTLA MALLESWARA REDDY	NAGARAJU PULLAGURA KOTHARU VIJAYESWARI	KURNOOL
16	CC/3457/2025 (WP/22547/2025) IA 1/2026 Dispense with Petition	SRI VIGNESWARA COSNTRUCTIONS Vs S. SURESH KUMAR IAS	GORANTLA MALLESWARA REDDY	NAGARAJU PULLAGURA KOTHARU VIJAYESWARI	KURNOOL
17	CC/3459/2025 (WP/21928/2025) IA 1/2025 Dispense with Petition IA 1/2026 Dispense with Petition	SRI VIGNESWARA COSNTRUCTIONS Vs S. SURESH KUMAR IAS	GORANTLA MALLESWARA REDDY	KOTHARU VIJAYESWARI SREEKANTH REDDY AMBATI	KURNOOL
<u>FOR WITHDRAWAL</u>					
18	WP/11591/2022 IA 1/2022 Direction Petition IA 1/2024 Leave Petition	K.SHOPA RANI Vs 1STATE OF ANDHRA PRADESH	R SUJAN KUMAR	GP FOR MUNICIPAL ADMN URBAN DEV KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	ANANTAPUR
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
19	WP/15490/2026 IA 1/2026 Direction Petition	BENDAPUDI SUDHA DEVI Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR MEDICAL HEALTH FW PENUMAKA VENKATA RAO .	VISAKHAPATNAM
20	WP/16844/2026 IA 1/2026 Suspension Petition	SHAIK BIB JAN Vs THE STATE ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME .	KRISHNA
21	WP/16850/2026 IA 1/2026 Suspension Petition	KAREPU NAGAMANI Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME .	KRISHNA
22	WP/16859/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	PORALU SHIVAKUMAR Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In .	ANANTAPUR
23	WP/16860/2026 IA 1/2026 Suspension Petition	BORRA GOWRISWARI Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME .	KRISHNA

24	WP/16879/2026 IA 1/2026 Suspension Petition	GUDIWADA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC .	KRISHNA
25	WP/17047/2026 IA 1/2026 Suspension Petition	NIDAMANURU SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR REVENUE .	SPS NELLORE
26	WP/17058/2026 IA 1/2026 Direction Petition	M/S. CAPART INDUSTRIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP MUNICIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR FINANCE PLANNING .	KURNOOL
27	WP/17084/2026 IA 1/2026 Direction Petition	M/S. JASWANTH MANIKANTA POWER TOOLS SALES AND SERVICE Vs THE STATE OF ANDHRA PRADESH	VINODIN RUTH MADAPALLI	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC .	KRISHNA
28	WP/17756/2026 IA 1/2026 Direction Petition	SYED MOHAMMED HANEEF Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR REVENUE .	SPS NELLORE
29	WP/18890/2026 IA 1/2026 Direction Petition	NULAKA VENKATESH Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In .	ANANTAPUR
30	WP/18905/2026 IA 1/2026 Direction Petition	SMT. KOSARAJU LAKSHMI Vs THE STATE OF ANDHRA PRADESH	VIMAL VARMA VASI REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC .	KRISHNA
31	WP/19107/2026 IA 1/2026 Direction Petition	SRI KOSARAJU HARI KRISHNA Vs THE STATE OF ANDHRA PRADESH	VIMAL VARMA VASI REDDY	GP FOR MUNICIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC .	KRISHNA
32	WP/19406/2026 IA 1/2026 Direction Petition	BONEPALLI NIRMALA Vs THE VISAKHAPATNAM METROPOLITAN REGION DEVELOPMENT AUTHORITY(VMRDA)	Y BHANUSRI AKHILA	GP MUNICIPAL ADMN AND URBAN DEV AP .(T)	VISAKHAPATNAM
<u>FOR ORDERS</u>					
33	WP/14510/2021 IA 1/2021 Direction Petition	P.J.R.K HITECH PROJECTS PVT- LTD. Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR MUNICIPAL ADMN URBAN DEV SOMISETTY GANESH BABU SC For VUDA and MUDA	VISAKHAPATNAM
<u>FOR HEARING</u>					
34	WP/32617/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	NASA VENKAYYA Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM

ADMISSION (MUNICIPAL ADMN.)

35	WP/2920/2021 IA 1/2021 Direction Petition	SMT. KARNATI SRIDEVI Vs STATE OF NDHRA PRADESH	E V V S RAVI KUMAR	GP FOR MUNICIPAL ADMN URBAN DEV SOMISETTY GANESH BABU SC For VUDA and MUDA	VISAKHAPATNAM
36	WP/29589/2021 IA 1/2021 Direction Petition IA 1/2025 Vacate Stay Petition	DEMULA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE CHAKRAVARTHY P V S K R4 UNSERVED,	GUNTUR
37	WP/5241/2022 IA 1/2022 Direction Petition	GUJJARLAPUDI ANJALI Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	GP FOR MUNICIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC	KRISHNA
38	WP/6553/2022 IA 1/2022 Suspension Petition IA 1/2025 Leave Petition	NARAIN RAMCHANDKARNANI Vs THE STATE OF A.P.	G RAMA GOPAL	GP FOR MUNICIPAL ADMN URBAN DEV SOMISETTY GANESH BABU SC For VUDA and MUDA Somisetty Ganesh Babu SC For VUDA and MUDA	VISAKHAPATNAM
39	WP/11294/2022 IA 1/2022 Suspension Petition IA 2/2022 Implead Petition IA 3/2022 Condone Delay Petition IA 1/2025 Leave Petition IA 2/2025 Leave Petition IA 1/2026 Leave Petition WP/4827/2013 WP/13918/2022 WP/21756/2022 WP/34010/2015	GORLE GADDAMMA Vs THE STATE OF ANDHRA PRADESH	MEGHANA DULLA	GP FOR REVENUE A VEERABHADRA RAO Addl.SC FOR VMRDA DEVI PRASAD MANGALAPURI GP FOR REVENUE Somisetty Ganesh Babu SC For VUDA and MUDA (As per HCJ Note)	VISAKHAPATNAM
40	WP/4827/2013	P. KRISHNAM RAJU Vs GOVERNMENT OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR MUNICIPAL ADMN AND URBAN DEV A VEERABHADRA RAO Addl.SC FOR VMRDA	VISAKHAPATNAM
41	WP/34010/2015	P.KRISHNAM RAJU VSP. Vs PRL. SECY. M.A. & U.D. & 2 ORS.	DEVI PRASAD MANGALAPURI	GP-MUNICIPAL ADMN AND URBAN DEV(AP) A VEERABHADRA RAO Addl.SC FOR VMRDA	VISAKHAPATNAM
42	WP/13918/2022 IA 1/2022 Stay Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Extension Petition	KOLLA VENKATESWARALU Vs STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR REVENUE GNANI VIVEK KARRA DEVI PRASAD MANGALAPURI	VISAKHAPATNAM
43	WP/21756/2022 IA 1/2022 Direction Petition IA 3/2022 Vacate Stay Petition	P. KRISHNAM RAJU Vs THE STATE OF A.P.	DEVI PRASAD MANGALAPURI	GP FOR MUNICIPAL ADMN URBAN DEV A VEERABHADRA RAO Addl.SC FOR VMRDA GP FOR REVENUE V V RAVI PRASAD GP FOR REGISTRATION AND STAMPS VMR LEGAL	VISAKHAPATNAM

44	WP/30771/2022 IA 1/2022 Direction Petition IA 1/2025 Leave Petition IA 2/2025 Leave Petition IA 3/2025 Leave Petition	SOORA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	ADDL ADVOCATE GENERAL (AP) VENKATASUBBAIAH V Soora Venkata Sainath S/o Late Soora Muninatha Reddy Advocate (PARTY IN PERSON) JANGAM VENKATA SIVA SAI POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	CHITTOOR
45	WP/8599/2023 IA 1/2023 Stay Petition IA 2/2023 Implead Petition IA 1/2024 Leave Petition IA 1/2026 Leave Petition CC/1244/2024 CC/1245/2024 WP/8385/2023 WP/27499/2015 WP/29506/2015	G MURALI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR MUNICIPAL ADMN URBAN DEV Karri kalyan Durga Prasad SC FOR TUDA V VENKATA MAYUR GP FOR REVENUE POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	CHITTOOR
46	WP/27499/2015 IA 1/2015(WPMP 35713/2015) Direction Petition	KOPPALA RAMAKRISHNA S/O REDDEPPA Vs THE STATE OF ANDHRA PRADESH REP BY ITS SECRETARY	T V V KOTESWARA RAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) G RAMACHANDRA REDDY(SC FOR TUDA) Karri kalyan Durga Prasad SC FOR TUDA SC FOR MC RAYALSEEMA	CHITTOOR
47	WP/29506/2015 IA 1/2015(WPMP 38230/2015) Stay Petition IA 1/2023 Implead Petition	G.MURALI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) G RAMACHANDRA REDDY(SC FOR TUDA) Karri kalyan Durga Prasad SC FOR TUDA V VENKATA MAYUR S D GOWD	CHITTOOR
48	WP/8385/2023 IA 1/2023 Stay Petition IA 1/2024 Leave Petition IA 1/2026 Leave Petition	KOPPALA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR MUNICIPAL ADMN URBAN DEV Karri kalyan Durga Prasad SC FOR TUDA GP FOR REVENUE POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	CHITTOOR
49	CC/1244/2024	G.MURALI Vs Y.SRILAKSHMI	T V V KOTESWARA RAO	K RAGHAVA CHARYULU SUBBA RAO KORRAPATI	CHITTOOR
50	CC/1245/2024	KOPPALA RAMAKRISHNA Vs Y.SRILAKSHMI	T V V KOTESWARA RAO	K RAGHAVA CHARYULU SUBBA RAO KORRAPATI	CHITTOOR
51	WP/23450/2023 IA 1/2023 Direction Petition IA 1/2025 Permission Petition	KURRA CHANDRA SEKHARA AZAD Vs THE STATE OF ANDHRA PRADESH	KONDAVEETI PRASADA RAO	GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	GUNTUR
52	WP/20414/2024 IA 1/2024 Direction Petition	DHANOOSH ECONOMICALLY Vs THE GUNTUR MUNICIPAL CORPORATION	SURYA TEJA ANUMOLU	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR

53	WP/21119/2024	CHITTI KRISHNAIAH Vs THE STATE OF AP	MEKA RAHUL CHOWDARY	GP MUNICIPAL ADMN AND URBAN DEV AP Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats YELISETTI SOMARAJU STANDING COUNSEL APPCB GP FOR HOME GP FOR REVENUE	CHITTOOR
54	WP/2943/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition IA 3/2025 Leave Petition IA 1/2026 Leave Petition	D.N.S RAVI PRASAD Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR MUNICIPAL ADMN URBAN DEV Sireesha Rani Vallabhaneni Standing Counsel For Municipalities V SATYANARAYANA NEKKANTI SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
55	WP/5676/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Direction Petition IA 1/2026 Direction Petition	GORRIPATI VEERA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	KURITI BHASKARA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP SATISH SANDU	VISAKHAPATNAM
56	WP/10650/2025 IA 1/2025 Stay Petition IA 1/2026 Leave Petition	ACHARYAS APIIC EMPLOYEES HOUSING COLONY WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP MUNICIPAL ADMN AND URBAN DEV AP P RAMABHOOPAL REDDY SOMISETTY GANESH BABU SC For VUDA and MUDA G MALOJI RAO GP FOR REVENUE SANTHI CHANDRA SC For APIIC	VISAKHAPATNAM
57	WP/13610/2025 IA 1/2025 Direction Petition	C. BHAGYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	ANANTAPUR
58	WP/27726/2025	GEMBALI MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME	VISAKHAPATNAM
59	WP/28879/2025 IA 1/2025 Direction Petition	VAKATI. KRISHANA CHAITNYA Vs THE STATE OF ANDHRA PRADESH	TATA SINGAIAH GOUD	GP MUNICIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GHANTA SRIDHAR Palaparathi Prabhakar GP FOR REVENUE	SPS NELLORE
60	WP/33239/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	S HEMANAND Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP V CH NAIDU	VISAKHAPATNAM
61	WP/34141/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	T RAJA SRINIVASA REDDY Vs THE STATE OF AP	K SRINIVASA PRASAD	GP MUNICIPAL ADMN AND URBAN DEV AP SOMISETTY GANESH BABU SC For VUDA and MUDA	GUNTUR
62	WP/34924/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	SHAIK MAHABOOB SUBHANI Vs GUNTUR MUNICIPAL CORPORATION	CORPUS JURIS LAW PANEL LLP GP MUNICIPAL ADMN AND URBAN DEV AP	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) VENKATESWARLU PALADUGU	GUNTUR

63	WP/35654/2025 IA 1/2025 Direction Petition	PILLI MADAN MOHAN Vs THE STATE OF ANDHRA PRADESH	KOMMULA HIMA BINDU	GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
64	WP/676/2026 IA 1/2026 Direction Petition WP/30696/2025	MOHAMMAD SHAKIR HUSSAIN QURESHI Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
65	WP/30696/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Implead Petition	MOHAMMAD SHAKIR HUSSAIN QURESHI Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR ROADS BUILDINGS V NITESH GP FOR REVENUE	YSR KADAPA
66	WP/979/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	GIREE ENTERPRISES Vs THE STATE OF AP	M.V. VIJAYADITYA REDDY	GP FOR MUNICIPAL ADMN URBAN DEV	GUNTUR
67	WP/1219/2026 IA 1/2026 Direction Petition	YARLAGADDA MADHAVI Vs STATE OF ANDHRA PRADESH	MEKA RAHUL CHOWDARY	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
68	WP/3107/2026 IA 1/2026 Direction Petition	BILAS BAG Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR MEDICAL HEALTH FW KARRE SATYANANDAM SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
69	WP/3303/2026 IA 1/2026 Stay Petition	PAVAN BATCHU Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP MUNICIPAL ADMN AND URBAN DEV AP SOMISETTY GANESH BABU SC For VUDA and MUDA SUDHAKARA RAO ALURI	VISAKHAPATNAM
70	WP/3459/2026 IA 1/2026 Direction Petition	MITHILA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	RACHURI LAKSHMIKAR	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	GUNTUR
71	WP/3683/2026 IA 1/2026 Stay Petition	C NAGENDRANATH Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	KURNOOL
72	WP/3702/2026 IA 1/2026 Direction Petition	SHAIK MUNNER JAN Vs THE STATE OF AP	PAVANI SIVA KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
73	WP/4154/2026 IA 1/2026 Direction Petition	ISMAIL KHAN Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) G V S MEHAR KUMAR	GUNTUR
74	WP/4607/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	ASGAR ALI PATAN Vs THE STATE OF ANDHRA PRADESH	Dondappagari Sai Siddi Srikhar	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR IRRRI AND CAD GP FOR REVENUE	SPS NELLORE

75	WP/5470/2026 IA 1/2026 Suspension Petition	YETURU ASHOK KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	GP FOR MUNICIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region THANDAVA YOGESH GP FOR HOME GP FOR REVENUE	SPS NELLORE
76	WP/5614/2026 IA 1/2026 Stay Petition WP/5669/2026 WP/36325/2022	KANALA OBUL REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In (Spl.. Cell)	YSR KADAPA
77	WP/36325/2022 IA 1/2022 Stay Petition IA 2/2022 Permission Petition	KANALA OBUL REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MUNICIPAL ADMN URBAN DEV POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
78	WP/5669/2026 IA 1/2026 Stay Petition	SODUM SYAM SUNDAR REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
79	WP/6223/2026 IA 1/2026 Direction Petition	M/S HAZARATHAIAH CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	M.V. VIJAYADITYA REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR FINANCE PLANNING	GUNTUR
80	WP/7149/2026 IA 1/2026 Direction Petition	HOTHA SREERAMACHANDRA MURTHY Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) R2 UNSERVED,	EAST GODAVARI
81	WP/8399/2026 IA 1/2026 Suspension Petition	M/S MANNURU SUBRAMANYAM ITHAKA INTERNATIONAL SCHOOL Vs THE STATE OF ANDHRA PRADESH	PANCHAGNULA RISHYENDRA SAI	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
82	WP/8438/2026 IA 1/2026 Direction Petition	AKULA NARASIMHARAO Vs THE STATE OF ANDHRA PRADESH	SUDHESHNA YAKKALA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME GP FOR REVENUE	PRAKASAM
83	WP/9297/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition IA 3/2026 Vacate Stay Petition	POTABATTULA SHIVA PRASAD Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP MUNICIPAL ADMN AND URBAN DEV AP Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra R K ACARYULU SC For RJY KKD ELR AMP UDA K PRIDHVI RAJU GP FOR REVENUE	EAST GODAVARI
84	WP/9689/2026 IA 1/2026 Direction Petition	KONDA VENKATA REDDY Vs THE STATE OF A.P.	RAMANA ALLU	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
85	WP/10594/2026 IA 1/2026 Stay Petition WP/10179/2026	P DASARDHARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA

86	WP/10179/2026 IA 1/2026 Direction Petition	P.DASARDHARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
87	WP/10658/2026 IA 1/2026 Stay Petition WP/11246/2026 WP/12122/2026 WP/12123/2026 WP/12991/2026	MADAKA PARVATHI Vs THE STATE OF ANDHRA PRADESH	NARASIMHA REDDY. G . L	THE ADVOCATE GENERAL JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
88	WP/11246/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	YELUGULA MALLIKARJUNA RAJU Vs THE STATE OF ANDHRA PRADESH	MUPPANENI RAJESH	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR GENERAL ADMINISTRATION JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
89	WP/12122/2026 IA 1/2026 Stay Petition	CHITIKINA VENKATESWARAMA Vs STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP	KRISHNA
90	WP/12123/2026 IA 1/2026 Stay Petition	PAKA SURESH Vs UNION OF INDIA	V R REDDY KOVVURI	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
91	WP/12991/2026 IA 1/2026 Stay Petition	P.DASARDHARAMI REDDY Vs UNION OF INDIA	V R REDDY KOVVURI	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
92	WP/11073/2026 IA 1/2026 Direction Petition	DODLA GOPALA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP K NARSI REDDY R3 UNSERVED,	SPS NELLORE
93	WP/11790/2026 IA 1/2026 Direction Petition	T PRABHAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
94	WP/11821/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	K SIVA RAMA PRASAD Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
95	WP/12209/2026 IA 1/2026 Direction Petition	ANAGANI SUBRAMANYAM Vs THE STATE OF AP	V SAI KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
96	WP/12430/2026 IA 1/2026 Direction Petition	KADIMISETTY VENKATA NAGA RAMA KRISHNA ATCHUTA RAMAYYA Vs THE STATE OF ANDHRA PRADESH	V V RAVI PRASAD	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR HOME	VISAKHAPATNAM
97	WP/12784/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	KILARI HARIPRASAD Vs THE STATE OF AP	C SUBODH	GP MUNICIPAL ADMN AND URBAN DEV AP SOMISETTY GANESH BABU SC For VUDA and MUDA JAVVAJI SARATH CHANDRA	VISAKHAPATNAM

98	WP/12808/2026 IA 1/2026 Direction Petition	DARA SOUNDARYA Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRRI AND CAD GP FOR HOME	SPS NELLORE
99	WP/13160/2026 IA 1/2026 Direction Petition	YANDAMURI PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING M Krishna Rao SC for skl vzm kkd Municipal Corporations	WEST GODAVARI
100	WP/15054/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	G. INDRANI Vs THE STATE OF ANDHRA PRADESH	SOORA VENKATA SAINATH	GP FOR GENERAL ADMINISTRATION GP FOR HOME POTHAM VENGALA REDDY SC For M. Corporation in Rayalaseema region In GP MUNICIPAL ADMN AND URBAN DEV AP R4 R5 R6 R7 R10 UNSERVED,	CHITTOOR
101	WP/15219/2026 IA 1/2026 Stay Petition WP/15061/2026 WP/15227/2026 WP/15228/2026 WP/15229/2026 WP/15230/2026 WP/15241/2026 WP/15242/2026 WP/15243/2026 WP/15247/2026 WP/15248/2026 WP/15249/2026 WP/15303/2026 WP/15330/2026 WP/15544/2026 WP/15553/2026 WP/15573/2026 WP/15650/2026 WP/15673/2026 WP/15680/2026 WP/15754/2026 WP/15782/2026 WP/15914/2026 WP/15999/2026 WP/16060/2026 WP/16115/2026 WP/16649/2026 WP/18024/2026 WP/18399/2026	ATAVUR RAHAMAN Vs THE STATE OF ANDHRA PRADESH	RIZWAN ALI SHAIK	THE ADVOCATE GENERAL SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	KRISHNA
102	WP/15061/2026 IA 1/2026 Injunction Petition	NARASIMHA PRATAP BHAGAVATULA Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
103	WP/15227/2026 IA 1/2026 Suspension Petition	K SYAMA SUNDAR RAJ Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP MUNICIPAL ADMN AND URBAN DEV AP	CHITTOOR
104	WP/15228/2026 IA 1/2026 Stay Petition	MADHAVARAM MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M. Corporation in Rayalaseema region In	YSR KADAPA
105	WP/15229/2026 IA 1/2026 Stay Petition	BOORAGALA ROBERT Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP	ANANTAPUR
106	WP/15230/2026 IA 1/2026 Stay Petition	SYEED FARHANA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA

107	WP/15241/2026 IA 1/2026 Stay Petition	GUDDIDESI SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP	WEST GODAVARI
108	WP/15242/2026 IA 1/2026 Stay Petition	CHANDAMURI NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
109	WP/15243/2026 IA 1/2026 Stay Petition	TALISETTY VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	BAMMIDI SIDDA VENKATA SAI ARAVINDA BABU	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	EAST GODAVARI
110	WP/15247/2026 IA 1/2026 Stay Petition	MOGHAL SAIFULLA BAIG Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	ANANTAPUR
111	WP/15248/2026 IA 1/2026 Stay Petition	MOHAMMAD IMRAN KHAN Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	PRAKASAM
112	WP/15249/2026 IA 1/2026 Injunction Petition	K GURAVIAIAH Vs THE STATE OF ANDHRA PRADESH	V CH NAIDU	GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
113	WP/15303/2026 IA 1/2026 Suspension Petition	SAIDHAR MAHESH Vs THE STATE OF ANDHRA PRADESH	MASALEGAR HIDAYATHULLA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR GENERAL ADMINISTRATION POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REVENUE	KURNOOL
114	WP/15330/2026 IA 1/2026 Stay Petition	MAJJARI VENKATA SUPBAIAH Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
115	WP/15544/2026 IA 1/2026 Stay Petition	MAKIREDDY BULLIDORA Vs THE STATE OF ANDHRA PRADESH	BAMMIDI SIDDA VENKATA SAI ARAVINDA BABU	GP MUNICIPAL ADMN AND URBAN DEV AP LAKSHMI POTNURI CENTRAL GOVT COUNSEL SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	VISAKHAPATNAM
116	WP/15553/2026 IA 1/2026 Stay Petition	ARSHIA FARHEEN Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	KURNOOL
117	WP/15573/2026 IA 1/2026 Stay Petition	SHAIK SALEEM Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL)	PRAKASAM
118	WP/15650/2026 IA 1/2026 Stay Petition	GADDAM VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	GOUTHAMI SURAPAREDDY	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR

119	WP/15673/2026 IA 1/2026 Injunction Petition	MATHANGI THIPPANNA Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP	ANANTAPUR
120	WP/15680/2026 IA 1/2026 Injunction Petition	A SIRISH KUMAR Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR GENERAL ADMINISTRATION POTHAM VENGALA REDDY SC For M. Corporation in Rayalaseema region In	CHITTOOR
121	WP/15754/2026 IA 1/2026 Stay Petition	VUTUKURU NAGARJUN Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
122	WP/15782/2026 IA 1/2026 Stay Petition	PITTA BALAJI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
123	WP/15914/2026 IA 1/2026 Stay Petition	YARRAMSETTI VEERA VENKATA SATYANARAYANA RAMARAJU Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR GENERAL ADMINISTRATION	EAST GODAVARI
124	WP/15999/2026 IA 1/2026 Stay Petition	KALAPALA AMBEDKAR Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
125	WP/16060/2026 IA 1/2026 Stay Petition	PARVATHAREDDY CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
126	WP/16115/2026 IA 1/2026 Stay Petition	SHAIK CONTRACT GHOUSE BASHA Vs THE STATE OF ANDHRA PRADESH	SHAIK KARIMULLA	GP FOR MUNICIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR
127	WP/16649/2026 IA 1/2026 Stay Petition	SHAIK ABDUL KALAM BASHA Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	KURNOOL
128	WP/18024/2026 IA 1/2026 Injunction Petition	BAVIREDDY GOUTHAMI Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP MUNICIPAL ADMN AND URBAN DEV AP (C)	VIZIANAGARAM
129	WP/18399/2026 IA 1/2026 Stay Petition	BIRUDAVOLU VENKATA RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	SPS NELLORE
130	WP/16657/2026 IA 1/2026 Direction Petition WP/9111/2026	KOMARTHI LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH	MUSUDI BABJI	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE	EAST GODAVARI
131	WP/9111/2026 IA 1/2026 Direction Petition	SAPPA VENKATALAKSHMI Vs THE GOVERNMENT OF AP	MUSUDI BABJI	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	EAST GODAVARI

132	WP/18011/2026 IA 1/2026 Direction Petition	PANDI MOSHE Vs ONGOLE MUNICIPAL CORPORATION	HARANADHA RAJU KATTA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	PRAKASAM
133	WP/18020/2026 IA 1/2026 Permission Petition IA 2/2026 Direction Petition WP/3501/2026 WP/4702/2026 WP/7822/2026 WP/19052/2026	SRI KATIKITALA SARATH BABU Vs THE STATE OF ANDHRA PRADESH	G RONALD RAJU	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRRI AND CAD	WEST GODAVARI
134	WP/3501/2026 IA 1/2026 Direction Petition	PEPETI SUVARNA RAJU Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
135	WP/4702/2026 IA 1/2026 Direction Petition	PEPETI SUVARNA RAJU Vs THE STATE OF AP	VUTUPALLI RAJANNA	GP FOR MUNICIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
136	WP/7822/2026 IA 1/2026 Direction Petition	PEPETI SUVARNA RAJU Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR ROADS BUILDINGS SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
137	WP/19052/2026 IA 1/2026 Direction Petition	PEPETI SUVARNA RAJU Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR MUNICIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
138	WP/18123/2026 IA 1/2026 Direction Petition WP/9230/2025	NAMBURI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	JAYA PRAKASH MADASU	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME GP FOR SOCIAL WELFARE GP FOR REVENUE	GUNTUR
139	WP/9230/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	NAMBOORI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
140	WP/18362/2026 IA 1/2026 Direction Petition	DHULIPALA SRIKANTH Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME	KRISHNA
141	WP/19069/2026 IA 1/2026 Direction Petition	KORADA RAJESWARI Vs THE STATE OF ANDHRA PRADESH	A RAVI SHANKAR	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	VIZIANAGARAM

ADMISSION (MUNICIPAL ADMN. - PAYMENT OF BILLS)

142	WP/8480/2024 IA 1/2024 Direction Petition	PAMU SRINIVAS Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING R2 UNSERVED,	EAST GODAVARI
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OLD MATTERS

143	WP/6955/2012 IA 1/2012(WPMP 8818/2012) Direction Petition	SRI BODDETI SURIBABU VISAKHAPATNAM. Vs G.V.M.C.REP.BY COMMISSIONER VISAKHAPATNAM.	M KESAVA RAO	K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
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144	WP/38619/2014 IA 1/2014(WPMP 48353/2014) Direction Petition IA 1/2024 Vacate Stay Petition	SHAIK MEERA VALI GUNTUR CITY Vs PRL. SECY. M.A. & U.D. & 2 ORS.	SUBBA RAO POSANI	GP-MUNCIPAL ADMN AND URBAN DEV(AP) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	GUNTUR
145	WP/6514/2015 IA 1/2015(WPMP 8651/2015) Direction Petition IA 2/2015(WPMP 25015/2015) Direction Petition IA 3/2015(WPMP 33231/2015) Implead Petition IA 6/2015(WPMP 44614/2015) Implead Petition	BHUPATHIRAJU KRISHNA VENI Vs STATE OF AP. MUNICIPAL ADMN. &21 OTHERS	VAJJHALA SATYANARAYANA PRASAD	GP-MUNCIPAL ADMN AND URBAN DEV(AP) V S R ANJANEYALU V V SATISH (SC for APEPDCL) K K DURGA PRASAD VENKATESWARA RAO NIMMAGADDA SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES M RAVINDRA (SC FOR APEPDCL)	WEST GODAVARI
146	WP/16545/2016 IA 1/2016(WVMP 4281/2016) Vacate Stay Petition IA 2/2016(WPMP 20410/2016) Direction Petition	SMT.NERUSU JHANSI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ANCHA PANDURANGA RAO	WEST GODAVARI
147	WP/17980/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition IA 3/2019 Direction Petition IA 1/2020 Implead Petition IA 2/2020 Vacate Stay Petition CC/247/2020 WP/35281/2016	SMT.G.ARUNA Vs ANANTAPURAMU MUNICIPAL CORPORATION	O M R LAW FIRM	POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR MUNCIPAL ADMN URBAN DEV K RATHANGA PANI REDDY A PADMA	ANANTAPUR
148	WP/35281/2016 IA 1/2016(WPMP 43484/2016) Direction Petition IA 1/2025 Leave Petition	T. MALLIKARJUNA REDDY S/O T. BDLI REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	KUMMATHI VENKATESULU	GP-MUNCIPAL ADMN AND URBAN DEV(AP) POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In S D GOWD	ANANTAPUR
149	CC/247/2020 (WP/35281/2016) IA 1/2025 Amendment Petition	T MALLIKARJUNA REDDY Vs S.ALEEM BASHA	K RATHANGA PANI REDDY	P VENGALA REDDY	ANANTAPUR
150	WP/24973/2020 IA 1/2020 Direction Petition WP/16981/2015	P.PAVANKUMAR Vs STATE OF AP	DEVI PRASAD MANGALAPURI	GP FOR MUNCIPAL ADMN URBAN DEV V VENKATA MAYUR POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	CHITTOOR
151	WP/16981/2015 IA 1/2016(WPMP 6372/2016) Direction Petition	SMT. N.USHA RANI W/O N.LOKANADHAM Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP-MUNCIPAL ADMN AND URBAN DEV(AP) V ESWARIAH CHOWDARY G POORNASRI POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In S D GOWD DEVI PRASAD MANGALAPURI P VENKATA RAMA SARMA	CHITTOOR

SPECIALLY IDENTIFIED CASES

152	WP/1196/2016 IA 1/2016(WPMP 1486/2016) Direction Petition	RAVIPATI MADANA GOPALA SWAMY Vs THE STATE OF ANDHRA PRADESH	ELEVATED AS JUDGE	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ANCHA PANDURANGA RAO	EAST GODAVARI
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153	WP/12492/2016 IA 1/2016(WPMP 15646/2016) Direction Petition	K.ESHWARAMMA Vs THE STATE OF ANDHRA PRADESH	SANJEEV GILLELA	GP-MUNCIPAL ADMN AND URBAN DEV(AP)	PRAKASAM
154	WP/31362/2016 IA 1/2016(WPMP 38804/2016) Suspension Petition IA 1/2017(WVMP 2287/2017) Vacate Stay Petition	C JHANSILAKSHMI AND 2 OTHERS Vs PRL.SECREARY (MUD) AND 3 OTHERS	CHALLA AJAY KUMAR	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
155	WP/31695/2016 IA 1/2016(WPMP 39196/2016) Direction Petition IA 1/2017(WVMP 890/2017) Vacate Stay Petition	SMT.G. VENKATA VISHALAKSHMI W/O C.SHESHAGIRIRAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
156	WP/31704/2016 IA 1/2017(WVMP 905/2017) Vacate Stay Petition	AMPOLU DURGA RAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
157	WP/31750/2016 IA 1/2017(WVMP 896/2017) Vacate Stay Petition	JAGARLAMUDI VENKATESHWAR RAO Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPLE	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
158	WP/31755/2016 IA 1/2016(WPMP 39274/2016) Direction Petition IA 1/2017(WVMP 1034/2017) Vacate Stay Petition	KUMPATHI SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
159	WP/31796/2016 IA 1/2016(WPMP 39322/2016) Direction Petition	KONDETI VENUGOPALA KRISHNA KRISHNA DIST & 2 OTHERS Vs STATE OF AP MUNICIPAL ADMN & URBAN DEVT DEPT HYD & 2 OTH	T B B KRISHNA MOHAN	GP FOR MCPL ADMN- URBAN DEV (TG) ELEVATED AS JUDGE RAVI CHEEMALAPATI	KRISHNA
160	WP/31804/2016 IA 1/2017(WVMP 1701/2017) Vacate Stay Petition	MANNE SAMBASHIVA RAO Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPLE	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
161	WP/32847/2016 IA 1/2016(WPMP 40645/2016) Direction Petition IA 1/2017(WVMP 1579/2017) Vacate Stay Petition	M.NAGA BABU Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
162	WP/32849/2016 IA 1/2017(WVMP 941/2017) Vacate Stay Petition	N. SANDHYA Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
163	WP/32866/2016 IA 1/2016(WPMP 40665/2016) Direction Petition IA 1/2017(WVMP 973/2017) Vacate Stay Petition IA 2/2017(WVMP 1024/2017) Vacate Stay Petition	E.JAMUNABAI Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPLE	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA

164	WP/32868/2016 IA 1/2017(WVMP 1032/2017) Vacate Stay Petition	M. SHIVA SHANKER RAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
165	WP/32871/2016 IA 1/2016(WPMP 40670/2016) Direction Petition IA 1/2017(WVMP 938/2017) Vacate Stay Petition	S.RAMBABU Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
166	WP/32888/2016 IA 1/2017(WVMP 1586/2017) Vacate Stay Petition	N.SRINIVASRAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
167	WP/32905/2016 IA 1/2017(WVMP 945/2017) Vacate Stay Petition	V. JAYA RAMA KRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
168	WP/32912/2016 IA 1/2017(WVMP 1686/2017) Vacate Stay Petition	CH. AMARALINGESHWARAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
169	WP/33020/2016 IA 1/2017(WVMP 1622/2017) Vacate Stay Petition	PENTA RAMESH Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
170	WP/33441/2016 IA 1/2017(WVMP 1624/2017) Vacate Stay Petition	M.RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
171	WP/33468/2016 IA 1/2016(WPMP 41339/2016) Direction Petition IA 1/2017(WVMP 889/2017) Vacate Stay Petition	B.JAMALABHAI Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
172	WP/33480/2016 IA 1/2016(WPMP 41354/2016) Direction Petition IA 1/2017(WVMP 891/2017) Vacate Stay Petition	S.KANUPPA REDDY Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
173	WP/34134/2016 IA 1/2016(WPMP 42110/2016) Stay Petition	SANJAY GOYAL Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP-MUNCIPAL ADMN AND URBAN DEV(AP)	KRISHNA
174	WP/34180/2016 IA 1/2016(WPMP 42167/2016) Direction Petition	DASARI SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	P SHASHI KIRAN	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE A S C BOSE	KRISHNA
175	WP/34785/2016 IA 1/2016(WPMP 42877/2016) Stay Petition	M NIRMALA KRISHNA DIST Vs PRL SECY (CRDA) MA & UD HYDERABAD & 2 OTHERS	KIRAN TIRUMALASETTI	GP-MUNCIPAL ADMN AND URBAN DEV(AP) S.V.S.S.SIVARAM SC For VMC ELEVATED AS JUDGE JHANSI GUDURU	KRISHNA
176	WP/35446/2016	PARVATHANENI HEMALATHA KRISHNA DIST Vs PRL SECY MUNICIPAL ADMINISTRATION. HYD & ANO	VENKATA RANGADAS KANURI	GP-MUNCIPAL ADMN AND URBAN DEV(AP) S.V.S.S.SIVARAM SC For VMC JHANSI GUDURU	KRISHNA